

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 9 of 2014**

**Dated : 1<sup>st</sup> August, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s. Balaji Power (A unit of M.s Hira Ferro Alloys Ltd.)**

**... Appellant(s)**

**Versus**

**Chhattisgarh State Power Distribution Co. Ltd.  
& Anr.**

**... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Raunak Jain**

**Counsel for the Respondent(s): Ms. Suparna Srivastava for R-1  
Ms. Swapna Seshadri for R-2**

**ORDER**

We have heard the learned counsel for the Appellant.

Post the matter for further hearing on **27.08.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

**ts/kt**